

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

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*Not*

CA No. 645/KB/2018  
TP No. 157/2017  
CP No. 1087/2016

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JULY, 2018, 10:30 A.M.

Name of the Company	Ecoedifice Realtors Pvt. Ltd. & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~Mrs. Manju Bhutera, Adv~~  
~~Ms. Pooja Jewrajca, Adv~~ } Applicants  
P. K. R.  
27/7/18.

ORDER

Nobody appeared on side of the applicant.

List it for further consideration on 17/09/2018.

Sd

(Jinan K.R.)  
Member (J)